

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 471/98

(O.A. 1241 of 96)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

JOY KRISHNA MAITY

-V E R S U S-

M/O DEFENCE

For the applicant : Mr. K. Bandyopadhyay, counsel.
Ms. B. Banerjee, counsel.

For the respondents : Mr. M.S. Banerjee, counsel.

Heard on 22.4.99

Order on 22.4.99

O R D E R

D. Purkayastha, JM

The above M.A. has been filed by the applicant for releasing funds for payment of salary to him and continue such payment till disposal of the O.A.

2. We find from the record that the applicant had received the salary in question as claimed in that application. Therefore, the M.A. has become infructuous. M.A. bearing No. 471/98 stands disposed of accordingly. But O.A. 1241/96 will appear for hearing on 6.7.99.

3. No order is passed as to costs.

Jayanta

Member (A)

Member (J)